

**GOVERNMENT OF INDIA  
EXTERNAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3868  
ANSWERED ON:13.12.2000  
PERMISSION TO JAPANESE VESSELS  
ASHOK NAMDEORAO MOHOL;RAMSHETH THAKUR

**Will the Minister of EXTERNAL AFFAIRS be pleased to state:**

- (a) Whether the Government are aware that officials of his Ministry granted permission to the Japanese Vessels to carry out research surveys in the Indian Exclusive Economic Zone without consulting the Ministry of Defence.
- (b) if so, the reasons therefor:
- (c) the level at which the permission was granted ;
- (d) ~whether in the recent past Government imposed restrictions on granting permissions to foreign vessels to carry out research in Indian EEZ ; and
- (e) if so. the circumstances which prompted the officials to grant the said permission?

**Answer**

THE MINISTER OF STATE FOR EXTERNAL AFFAIRS SHRI AJIT KUMAR PANJA

a) - (e) In response to a request received from the Japanese Government, permission was given to the Japanese research cruise vessel R V Mirai to be deputed to the western Pacific and eastern Indian Ocean area from 16th October 2000-21st December 2000. The purpose of the research cruise was to achieve better understanding of air-sea interaction over the region concerned and related climate change. The research cruise was carried out by the Japan Marine Science & Technology Centre under the supervision of the Science & Technology Agency of Japan.

Permission to foreign vessels for carrying out research in the Indian EEZ is given in accordance with GOI's instructions on the subject.